

ITEM NO.1727

COURT NO.15

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.) No(s). 4108/2020

BALWANT SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(ONLY I.A. NO. 110461/2022 IN SLP(CRL.)NO. 2576-2577 OF 2022 IS TO
BE LISTED BEFORE HON'BLE JUDGE IN CHAMBERS ON 23.01.2023)

WITH

SLP(CrI) No. 2576-2577/2022 (II)

FOR impleading party ON IA 110461/2022

IA No. 110461/2022 - INTERVENTION/IMPLEADMENT)

Date : 01-02-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
[IN CHAMBER]

For Petitioner(s) Ms. Veera Kaul Singh, AOR
Ms. Vibha Bhat, Adv.
Ms. Rashi Bajpayee, Adv.
Mr. Vignesh Singh, Adv..
Ms. Ananya Singh, Adv.

M/S. Vidhi International, AOR

For Respondent(s)

Mrs. Pragya Baghel, AOR

UPON hearing the counsel the Court made the following

O R D E R

IA No. 110461/2022 IN SLP(CrI) No. 2576-2577/2022 is allowed.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)